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NATIONAL COMPANY LAW TRIBUNAL  
CHENNAI BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/12/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CA/7/2016  
NAME OF THE PETITIONER(S) : India Infrastructure Fund  
NAME OF THE RESPONDENT(S) : Karaikal Port Private Limited & 6 Others  
UNDER SECTION : 98(1)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.	V. Suresh and K. Balamurali	Advocates, Respondent No. 1	K. Balamurali
2.	Shane Malin Ary Bashe	Advocates Applicant	Shane Malin
3.	R. SHANKAR NARAYANAN N. P. VIJAY KUMAR	Counsel for 2 & 4	

ORDER

Counsel for petitioner present. Counsel for R1, R2 & R4 and prayed time for reply.

Put up on 12.12.2016 at 10.30 A.M.

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)